

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE MEMBER BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.153/252/HDB/2017
NAME OF THE COMPANY	Janaharsha Estates N Constructions Private Limited
NAME OF THE APPLICANT/PETITIONER	Venkata Ramana Murthy & 3 others
NAME OF THE RESPONDENT(S)	Registrar of Companies
UNDER SECTION	252

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Counsel for Applicant	9542239039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. C. Mishra	ROC		R. C. Mishra
रमेश चन्द्र मिश्रा / RANESH CHANDRA MISHRA कंपनी न्यायालय / Registrar of Companies हैदराबाद और आंध्र प्रदेश और तेलंगणा Hyderabad for Andhra Pradesh And Telangana			

ORDER

Heard, Mr.V.Venkata Rami Reddy, learned Counsel for the Petitioner and Mr.R.C.Mishra, ROC.

C.A. is disposed off by separate order.


MEMBER (Judl)